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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
On behalf of Shri Ajit Singh, I beg [to lay on the Table](#) –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Air India Limited and its subsidiaries, New Delhi, for the year 2010-2011.
  - (ii) Annual Report of the Air India Limited and its subsidiaries, New Delhi, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6857/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): I beg [to lay on the Table](#): –

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) The Indian Administrative Service (Regulation of Seniority) Amendment Rules, 2012 (published in Notification No. G.S.R. 300(E) in Gazette of India dated 18<sup>th</sup> April, 2012.
- (ii) The Indian Police Service (Regulation of Seniority) Amendment Rules, 2012 (published in Notification No. G.S.R. 301(E) in Gazette of India dated 18<sup>th</sup> April, 2012.
- (iii) The Indian Forest Service (Regulation of Seniority) Amendment Rules, 2012 (published in Notification No. G.S.R. 302(E) in Gazette of India dated 18<sup>th</sup> April, 2012.

(Placed in Library, See No. LT 6858/15/12)

(2) A copy of the Central Information Commission (Group 'A' and Group 'B' posts) Recruitment Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 76 in Gazette of India dated 21<sup>st</sup> April, 2012 under sub-section (1) of Section 29 of the Right to Information Act, 2005.

(Placed in Library, See No. LT 6859/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED): On behalf of Shrimati D. Purandeswari, I beg [to lay on the Table](#) :  
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- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Goa Sarva Shiksha Abhiyan, Panaji, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Goa Sarva Shiksha Abhiyan, Panaji, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6860/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Himachal Pradesh Primary Education Society (Sarva Shiksha Abhiyan State Mission Authority), Shimla, for the year 2008-2009, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Himachal Pradesh Primary Education Society (Sarva Shiksha Abhiyan State Mission Authority), Shimla, for the year 2008-2009.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 6861/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the UEE Mission (Sarva Shiksha Abhiyan), Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the UEE Mission (Sarva Shiksha Abhiyan), Delhi, for the year 2010-2011.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 6862/15/12)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram Sarva Shiksha Abhiyan Mission, Aizawl, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mizoram Sarva Shiksha Abhiyan Mission, Aizawl, for the year 2010-2011.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 6863/15/12)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan, Shimla, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan, Shimla, for the year 2009-2010.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 6864/15/12)

- (i) A copy of the Annual Report (Hindi and English versions) of

- (11) the Axom Sarba Siksha Abhiyan Mission, Guwahati, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Axom Sarba Siksha Abhiyan Mission, Guwahati, for the year 2010-2011.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 6865/15/12)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan UT Mission Authority Andaman and Nicobar Islands, Port Blair, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan UT Mission Authority Andaman and Nicobar Islands, Port Blair, for the year 2010-2011.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 6866/15/12)

- (15) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Bhubaneswar, Bhubaneswar, for the year 2010-2011, together with Audit Report thereon.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 6867/15/12)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Office Model School Scheme Chhattisgarh, Raipur, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Project Office Model School Scheme Chhattisgarh, Raipur, for the year 2009-2010.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 6868/15/12)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission, Kolkata, for the year 2009-2010.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 6869/15/12)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Tripura Rajya Mission, Agartala, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Tripura Rajya Mission, Agartala, for the year 2009-2010.

- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 6870/15/12)

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2010-2011.

- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 6871/15/12)

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Elementary Education (Sarva Shiksha Abhiyan), Gandhinagar, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Elementary Education (Sarva Shiksha Abhiyan), Gandhinagar, for the year 2010-2011.

- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 6872/15/12)

- (27) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Gandhinagar, Gandhinagar, for the year 2010-2011, together with Audit Report thereon.

- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 6873/15/12)

- (29) A copy of the Annual Accounts (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2010-2011, together with Audit Report thereon.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 6874/15/12)

- (31) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Ropar, Rupnagar, for the year 2010-2011, together with Audit Report thereon.

- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT 6875/15/12)

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Office Rajiv Gandhi Shiksha Mission Chhattisgarh (Sarva Shiksha Abhiyan), Raipur, for the year 2010-2011, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Project Office Rajiv Gandhi Shiksha Mission Chhattisgarh (Sarva Shiksha Abhiyan), Raipur, for the year 2010-2011.

- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

(Placed in Library, See No. LT 6876/15/12)

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Bhubaneswar, Bhubaneswar, for the year 2010-2011.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Bhubaneswar, Bhubaneswar, for the year 2010-2011.

- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

(Placed in Library, See No. LT 6877/15/12)

- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan Andhra Pradesh, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan Andhra Pradesh, Hyderabad, for the year 2009-2010.

- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

(Placed in Library, See No. LT 6878/15/12)

- (39) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2010-2011.

- (ii) A copy of the Annual Accounts (Hindi and English versions)

of the National Council for Teacher Education, New Delhi, for the year 2010-2011, together with Audit Report thereon.

(Placed in Library, See No. LT 6879/15/12)

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Teacher Education, New Delhi, for the year 2010-2011.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

(41) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of Section 30 of the National Council for Teacher Education Act, 1993:-

(1) S.O. 29(E) published in Gazette of India dated 4<sup>th</sup> January, 2012 extending the period of supersession of the Council for a period of six months with effect from the 7<sup>th</sup> January, 2012.

(Placed in Library, See No. LT 6880/15/12)

(2) Notification No. F. No. 47-8/2011/NCTE/CDN(Vol. II) published in Gazette of India dated 29<sup>th</sup> December, 2011 regarding nomination of Shri Sudhir Verma, Former Secretary, Department of Higher and Technical Education, Government of Rajasthan as Chairperson of Northern Regional Committee, Jaipur.

(Placed in Library, See No. LT 6881/15/12)

(3) Notification No. F. No. 61-1/2011/NCTE(N&S) published in Gazette of India dated 2<sup>nd</sup> August, 2011 regarding minimum qualification for a person to be eligible for appointment as teacher.

(Placed in Library, See No. LT 6882/15/12)

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(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (iii) of (41) above.

(43) A copy each of the following Notifications (Hindi and English versions under Section 33 of the National Council for Teacher Education Act, 1993:-

(i) The National Council for Teacher Education (Recognition Norms and Procedure Fourth Amendment) Regulation, 2011 published in Notification No. 49-3/2011/NCTE/N&S Gazette of India dated 8<sup>th</sup> July, 2011.

(Placed in Library, See No. LT 6883/15/12)

(ii) The National Council for Teacher Education (Third Amendment) Rules, 2011 published in Notification No. G.S.R. 675(E) Gazette of India dated 13<sup>th</sup> September, 2011.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (43) above.

(Placed in Library, See No. LT 6884/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PATIL): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund Organisation, Dhanbad, for the year 2007-2008, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident

- Fund Organisation, Dhanbad, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 6885/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): I beg to lay on the Table a copy of the Telecom Consumers Protection (Third Amendment) Regulations, 2012 (Hindi and English versions) published in Notification No. F. No. 308-5/2011-QoS in Gazette of India dated 9<sup>th</sup> March, 2012 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library, See No. LT 6886/15/12)

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